

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

OA. 175 of 1997

Present: Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman.

Hon'ble Mr. M.S.Mukherjee, Administrative Member.

PURNENDU BISWAS, residing permanently at Village and Post Office Tangra Colony, Via. Ganrapota, District: North 24-Parganas, Pin: 743251.

....Applicant.

-Versus-

1. THE UNION OF INDIA, through the Secretary, Ministry of Human Resources Development, Deptt. of Culture, Shastri Bhawan, New Delhi-110001.
2. THE DIRECTOR GENERAL, Archaeological Survey of India, Janpath, New Delhi-110011.
3. THE DIRECTOR(ADMINISTRATION), Archaeological Survey of India, Janpath, New Delhi-110011.
3. THE SUPERINTENDING ARCHAEOLOGICAL (CALCUTTA CIRCLE), M.S.O BUILDING, DF Block, Sector: I, Salt Lake, Calcutta-700064.

....Respondents.

For the petitioner: Mr. J.K.Biswas/Mr. S.K.Mitra, counsel.

For the respondents: NONE.

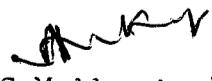
Heard on: 1.4.97.

Date of Order: 01.4.97.

O R D E R

A.K.Chatterjee, V.C.

Ld. counsel for the petitioner submits on instructions that the grievance of the petitioner has since been redressed. In such situation, he does not wish to press the Application. O.A. is accordingly disposed as 'not pressed'. Relevant Order of Redressal as produced by the ld. counsel for the petitioner may be kept in the File.

  
(M.S.Mukherjee)  
Member(A)

  
(A.K.Chatterjee)  
Vice-Chairman.